

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 29th January, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Execution Application No. 03/2019 IN Original Application No. 194/2016	Divesh Bhutani Vs. Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant
AFTER NOTICE			
2.	M.A. No. 03/2019 IN Original Application No. 784/2017	Paryavaran Bachav Samity Vs. Union of India & Ors.	Mr. Aman Pandey, Adv. for Applicant Mr. Attin Shankar Rastogi & Ms. Geetika, Advs. for R-1
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 313/2018 (M.A. No. 851/2018) WITH	Vipin Singh Vs. Union of India & Ors.	Ms. Isha Arora & Mr. Sandeep Mishra, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Ankit Verma, Adv. for State of Uttar Pradesh Mr. Pradeep Misra, Adv. for UPPCB Mr. V. K. Shukla, Adv. for R-14
4.	Execution Application No. 53/2018 IN O. A. No. 313/2018	Vipin Singh Vs. Union of India & Ors.	Mr. Sandeep Mishra, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF & CC Mr. Ankit Verma, Adv. for State of U.P. Mr. S. P. Singh, Sr. Adv. for R-9 Mr. V. K. Shukla, Adv. for R-14 Mr. Pradeep Misra, Adv. for UPPCB
FOR HEARING			
5.	Original Application No. 433/2017 (M.A. No. 1261/2018)	Shibani Ghosh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Shibani Ghosh, Applicant in person Mr. Rajesh K. Singh, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. A. K. Prasad, Adv. for R-3 & 4 Mr. Raj Kumar, Adv. for CPCB Ms. Manisha T. Karia, Adv. Mr. R. N. Singh, Adv. Ms. Sakshi Popli, Adv. for DJB
6.	Original Application No. 64/2018 (M.A. No. 183/2018)	Dhiraj Singh Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Priyanka Swami, Adv. for State of U.P. Ms. Deep Shikha Bharti, Adv. for U.P. Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Mr. Gaurav Kumar Bansal, Adv. for R-5

7.	Original Application No. 147/2018 (M.A. No.420/2018)	Ram Avtar Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Ms. Kritika Shukla, Adv. for NHAI Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Haryana & HSPCB Mr. D. N. Goburdhan, Adv. for NCTPCB
8.	Original Application No. 181/2018	Jaya Prakash Dabral Vs. District Magistrate, Ghaziabad & Ors.	Mr. Jaya Prakash Dabral, Applicant in person Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. B. V. Niren, Adv. for CGSC Ms. Priyanka Swami, Adv. for R-4 Mr. R. M. Sinha, Adv. for R-8 Mr. Raman Yadav, Adv. Mr. Pradeep Mishra, Adv. for UPPCB
9.	Original Application No. 433/2018 (M.A. No. 1009/2018)	Sisar-Sikang Preservation Committee Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Ms. Eliza Bar, Adv. for R-2 & 4 Mr. Surendra Kumar, Adv. for R-3 Mr. Anil Shrivastav, Adv. for R-5 & 6 Mr. Akhil Aggarwal, Adv. for R-7 Mr. Narender Pal Singh, Adv. for R-8
CASE AT SR. NO. 10 WILL BE TAKEN-UP ON 31.01.2019 FOR HEARING THROUGH VIDEO CONFERENCING			
10.	Original Application No. 09/2018 (WZ) (M.A. No. 47/2018)	Bhusaheb Gambhire Vs. Utech Sugar Ltd.	Mr. Raghunath B. Mahabal, Adv. for Applicant Mr. Asim Sarode, Adv. for R-1 Ms. Supriya Dangare, Adv. for R-2

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